

सके ? अगर उन के लिए कोई सूचना दे तो प्राणकी इस बारे में क्या प्रतिक्रिया होगी ?

श्री ब० रा० भगत : सूचना मिलने पर दोरी सरकारी प्राधिकारी के खिलाफ कार्यवाही की जायगी ।

श्री रामेश्वरानन्द सूचना तो मैं दे देता हूँ ।

श्री रामेश्वर साहू : ठीक है सूचना मिलिये हम उस पर ऐक्शन लेंगे ।

**Shrimati Savitri Nigam:** The hon. Deputy Minister has stated that a few steps have been taken in order to fight this new way of indulging in dishonesty. I want to know whether any impact has been made or any improvement has been made by the new steps taken by them.

**Shri B. R. Bhagat:** It is a continuing problem and we review it and we are trying to exercise authority and see what malpractice is nipped in the bud.

#### Installation of Statues of Leaders in Delhi

\*40. **Shri Hari Vishnu Kamath:**  
**Shri Ram Sewak Yadav:**  
**Shri Madhu Limaye:**  
**Shri Bagri:**  
**Shri D. C. Sharma:**

Will the Minister of Works and Housing be pleased to refer to the reply given to Starred Question No. 92 on the 19th August, 1965 regarding installation of statues of leaders in Delhi and state:

(a) whether the matter has since been considered by the Committee; and

(b) if so, with what result?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) and (b). The first meeting of the Committee for the Installation of Statues in Delhi was held on the 25th September, 1965. A sub-Committee

was appointed to suggest possible sites for statues of national leaders. The report of the sub-Committee has been received. It will be discussed at the next meeting of the Committee which is scheduled to take place on the 6th November, 1965.

**Shri Hari Vishnu Kamath:** May I remind the Minister of the assurances that he gave in the last session that the committee to consider this important matter would consist not merely of Congress representatives of Parliament but that all parties would be represented on the committee and, if so, how is it that the committee constituted by Government has, among its members, two Congress Members and one Independent Member, and not a single Opposition party is represented on that committee?

**Shri Mehr Chand Khanna:** This Committee comprises of only eight to ten members. (*Interruption*). May I proceed please? Of them, there are three MPs. I have taken these three MPs...

**Mr. Speaker:** The only question is that one Member taken from the Opposition is an Independent Member and not from any recognised group.

**Shri Mehr Chand Khanna:** I wrote to the Minister of Parliamentary Affairs, and on his advice—(*Interruption*). They do not allow me to answer. I wrote to the Minister of Parliamentary Affairs and the three names suggested by him have been taken by me.

**Shri Hari Vishnu Kamath:** May I invite your attention to the fact that you yourself, when you constituted the committee for the portraits in Parliament House have taken care to include all the party leaders in Parliament, but the Government is so very apathetic and indifferent—and it has committed an outrage on parliamentary decency—that there is not a single Opposition Member represented on this committee. Why is it? I request

you to exercise your authority and see that something is done. Last time when I asked if this committee would not be packed to suffocation with Congress Members he said, it would not be. He has gone back on his word; he has broken his pledge.

12.00 hrs.

**Shri Ranga:** It is worse than fraud on Parliament.

**Mr. Speaker:** I have no inherent powers. I get powers only from the House. I can exercise only so much powers as the House gives me.

**Shri Hari Vishnu Kamath:** But when a Minister betrays the solemn pledge . . .

**Shri Mehr Chand Khanna:** I have not betrayed anybody; I have done the correct thing.

**Shri Hari Vishnu Kamath:** The official record will bear me out.

**Mr. Speaker:** Rather it would not look nice on my part—what I have to say at this moment. Because the Prime Minister is also here, I would request that whenever Members of Parliament are to be included, the Speaker should be consulted. Otherwise, that creates complications and I am taken to task. I do not say they must accept whatever I say . . .

**Shri Hem Barua:** They have to accept it.

**Mr. Speaker:** I might have to make some suggestion at that moment. I know who are the parties that have been already represented, in other committees, commissions, etc. I have that record. Therefore, whenever, Members of Parliament are to be included in any committee, the Speaker should be consulted.

**Shri Hari Vishnu Kamath:** Let them reconstitute the committee now.

**Shri Hanumanthaiya:** May I respectfully point out that the directions or the wishes you have expressed here

will lead to a little anomalous position? The Speaker must be above all controversies. Tomorrow if the list is shown to you and you approve of it and the committee is appointed, if I feel aggrieved, I will feel like criticising you. It is within parliamentary phraseology for Mr. Kamath to say that the minister has betrayed. We do not take any objection. Tomorrow if I am omitted from some committee. I have every right to say to you that you have betrayed. Can I afford to say that. It will come to that. (Interruptions).

I must have my say.

**Mr. Speaker:** When I stand up, he should sit down. I might allow him, but that is not the procedure that he has to adopt. Even when I stand up, he says he must have his say.

Now he may have his say.

**Shri Hanumanthaiya:** On the selection of delegations to the Inter-parliamentary Union and Commonwealth Parliamentary Union, I have much to say, because you are also involved in it. I do not want to dilate on this subject. It may be proper for me to discuss these delicate problems personally with you. But I do not want any Speaker to take upon himself the responsibility of sponsoring the name of any Member of Parliament on governmental committees. (Interruptions).

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, मेरा निवेदन है।

अध्यक्ष महोदय : तब मैं सब मੈम्बरों को बैठ जाने और बिना मेरी उजाहल के न होने के लिए कह रहा हूँ, तो वह स्वामी जी के लिए भी है।

**श्री रामेश्वरानन्द :** मैं ने प्र पकी बात मान ली ह।

**श्री हुकम चन्द कछवाय :** अध्यक्ष महोदय

अध्यक्ष महोदय : माननीय सदस्य, श्री हनुमन्तैया ने मुझे एक मशवरा दिया

है। दूसरे सदस्यों को इस पर क्या एतराज है? मैं उस को कितना मानता हूँ और कितना नहीं मानता हूँ, यह फैसला करना मेरा काम है।

Shri D. C. Sharma (Gurdaspur): Sir, may I submit. . .

Mr. Speaker: Order, order. The hon. Prime Minister.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I merely wanted to say that we shall certainly consider over what you have suggested and have a talk with you. As you have said, more or less we have no objection to it, but we will finalise it after having a talk with you.

Shri Hari Vishnu Kamath: The Committee should be reconstituted in the light of what you have said.

Shri Kapur Singh (Ludhiana): Sir before we proceed to further business. (Interruptions).

Shri Hari Vishnu Kamath: What is it (to Shri Mehr Chand Khanna). Do not shout sitting there.

Mr. Speaker: Now it should not be done in this manner I am appealing to both sides.

Shri Hari Vishnu Kamath: But he started the row by addressing me.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरा निवेदन है कि वो कमेटी बनाई गई है . . . .

अध्यक्ष महोदय : अब माननीय सदस्य उस कमेटी की बात को छोड़ दें।

श्री हुकम चन्द कछवाय : मैं कहना चाहता हूँ कि वह कमेटी फिर से बनाई जाये और आप का निर्णय माना जाये।

अध्यक्ष महोदय : वह दूसरी बात है।

## WRITTEN ANSWERS TO QUESTIONS

Vikas Dal

\*41. Shri Vishwa Nath Pandey:  
Shri Shree Narayan Das:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 529 on the 9th September, 1965 and state:

(a) whether Government have since formulated a scheme to constitute a 'Vikas Dal' to work in villages to push development at the grass-roots;

(b) if so, when it is likely to be constituted; and

(c) the total cost of the scheme?

The Minister of Planning (Shri B. E. Bhagat): (a) and (b). The scheme is still under consideration and the details are being worked out.

(c) Does not arise.

दिल्ली में धायकर अधिकारियों द्वारा दुकानों पर छाये

\*42. श्री रामसेवक यादव :

श्री मधु लिवये :

श्री बागड़ी :

श्री रामेश्वर टांडिया :

श्री हिम्मतसिंहका :

क्या बिना मंत्री यह बताने की हया करेंगे कि :

(क) क्या यह सच है कि धायकर अधिकारियों ने सितम्बर, 1965 में दिल्ली के सदर बाजार क्षेत्र में कुछ फर्मों पर छाये मारे ;

(ख) यदि हाँ, तो क्या उनके खातों से यह पता लगा है कि वे भारी मात्रा में कर अपवचन करने रहे हैं ;

(ग) क्या सरकार ने यह अनुमान लगाया है कि किस सीमा तक कर-अप वन किया गया है; और